

General Circular No. 39/2011
No 17/95/2011/CL.V
Government of India
Ministry of Corporate Affairs
5th floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 21.06.2011

All the Regional Directors,
All the Registrar of Companies

Sub: Green Initiative in the Corporate Governance -- Issue of Certificates by Digital Signature

Sir,

The Ministry has issued a General Circulars No. 29/2011 dated 20.05.2011 wherein it was informed that in order to cut timelines and an another step towards "Green Initiative" it has been decided that all certificates and standard letters issued by the Registrar of Companies will now be issued electronically under the Digital Signature of the Registrar of Companies.

In this regard, Ministry has already developed thirteen (13) such digitally signed certificates and the same has been implemented under MCA-21 system as mentioned below: --

S. No.	Certificate Description	Form ID	Implementation date
1	Certificate of Registration for Modification of Mortgage, etc. u/s 132 read with section 135 of the Companies Act, 1956. (STP)	Form 8	29-May-11
2	Memorandum of Satisfaction of Mortgage, etc., Section 140 of the Companies Act, 1956 (STP)	Form 17	29-May-11
3	Certificate of Registration of Mortgage, etc. Under Section 132 of the Companies Act, 1956 (STP)	Form 8	29-May-11
4	Certificate of Incorporation	Form 1	12-Jun-11
5	Certificate for Establishment of Place of Business In India	Form 44	12-Jun-11
6	Certificate of Registration for Modification of Mortgage, etc. u/s 132 read with section 135 of the Companies Act, 1956. (NON STP)	Form 8	12-Jun-11
7	Memorandum of Satisfaction of Mortgage, etc., Section 140 of the Companies Act, 1956 (NON STP)	Form 17	12-Jun-11
8	Certificate of Registration of Mortgage, etc. Under Section 132 of the Companies Act, 1956 (NON STP)	Form 8	12-Jun-11
9	Fresh Certificate of Incorporation Consequent upon Change of Name	Form 1B	12-Jun-11
10	Fresh Certificate of Incorporation Consequent upon Change of Name on Conversion to Public Limited Company	Form 62	12-Jun-11
11	Certificate of Registration of Company Law Board order for Change of State	Form 18	12-Jun-11
12	Certificate of Registration of the Special Resolution Confirming	Form 23	12-Jun-11

	Alteration of Object Clause(s)		
13	Fresh Certificate of Incorporation Consequent upon Change of Name on Conversion to Private Limited Company	Form 1B	12-Jun-11

It may please be noted that the remaining certificates are planned to be implemented by 3rd July, 2011.

The Registrar of Companies are hereby advised that after the date of implementation of Digital Certificates, no certificates shall be issued manually. All such pending certificates which are required to be issued manually, should be issued by 30th June, 2011.

Yours faithfully,

-Sd-
(Monika Gupta)
Assistant Director

Copy to: All concerned

